

**GOVERNMENT OF INDIA  
MINISTRY OF TOURISM**

**LOK SABHA  
STARRED QUESTION NO.\*74  
ANSWERED ON 07.02.2022**

**IDENTIFICATION OF PILGRIMAGE CENTRES**

**\*74. DR. UMESH G. JADHAV:  
SHRI B.Y. RAGHAVENDRA:**

**Will the Minister of TOURISM be pleased to state:**

- (a) whether the Ministry has made any efforts to coordinate with the States to identify State-wise pilgrimage centres so as to include a few of them in its PRASHAD scheme;**
- (b) if so, the details thereof;**
- (c) whether the Ministry has sent any communication to the Government of Karnataka to identify the important religious places and if so, the details thereof; and**
- (d) if not, whether the Government proposes to identify places of religious importance in Karnataka and other States to uphold the idea of India as a religious and spiritual capital of the world?**

**ANSWER**

**MINISTER OF TOURISM**

**(SHRI G. KISHAN REDDY)**

**(a) to (d): A Statement is laid on the table of the House.**

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**STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.\*74 ANSWERED ON 07.02.2022 REGARDING IDENTIFICATION OF PILGRIMAGE CENTRES.**

**(a) & (b): Sir, development and maintenance of religious/pilgrimage places is the responsibility of the respective State Governments/Union Territories' Administrations. However, the Ministry of Tourism also under its PRASHAD scheme provides Financial Assistance to the State Governments/Union Territories' Administrations for creation of pilgrimage tourism infrastructure at such places on receipt of suitable proposals from them in line with the Scheme' Guidelines.**

**(c) & (d): Ministry of Tourism vide its letter dated 27.04.2018 requested the State Government of Karnataka to communicate the name of destination for inclusion under PRASHAD Scheme. As per the nomination received from the State Government of Karnataka Chamundeshwari Devi, Mysore has already been included under the Scheme for development of Pilgrimage Tourism Infrastructure. Identification of pilgrimage places and approval of the project under PRASHAD Scheme is a continuous process, which is done on receipt of the requests from the State Governments/Union Territories' Administrations.**

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